

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

18. IA 3649/2023 In C.P.(IB)/527(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2023**

NAME OF THE PARTIES: - IA 3649/2023 Vijaykumar V. Iyer
V/s
CoC Through Bank of India
IN THE MATTER OF
Bank of India
V/s
Future Retail Limited

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.3649/2023: - Adv. Rishabh Jaisani a/w Adv. Harit
Lakhani appeared for the RP. Adv. Sairam Subramaniam appeared for
the CoC. List this matter on **07.09.2023**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)